

Strikes and Labour Agitations

- *46. Shrimati Tarkeshwari Sinha:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Samar Guha:
 Shri Dharendra Nath:
 Shri Tridib Kumar Chaudhuri:
 Shri S. C. Samanta:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government have been facing difficulties with some of the State Governments in the matter of labour policies especially as regards the right to strike, the labour agitations and wrongful confinements; and

(b) if so, whether any attempt has been made by Government to evolve some kind of uniform policy in this regard?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b). Of late some unhealthy developments have taken place in the field of industrial relations. To meet the new situation number of matters concerning labour policies and situation and in particular the *glacrao* incidents in West Bengal were discussed recently at the Labour Ministers' Conference and the tripartite Standing Labour Committee. As in the past, the labour policy is evolved by mutual discussions and tripartite decisions. No serious difficulties have risen so far.

Border Disputes

- *47. Shri P. M. Sayeed:
 Shri Surendranath Dwivedy:
 Shri Hem Barua:
 Shri Mohan Swarup:
 Shri Chintamani Panigrahi:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Chief Minister of Orissa has approached the Central Government for the

appointment of a Commission to settle the border disputes with Andhra, Madhya Pradesh, West Bengal and Bihar;

(b) if so, the reaction of Government thereto;

(c) whether there has been any inter-State dispute between Andhra Pradesh and Orissa on Vamsadhara river; and

(d) if so, the broad outlines thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

(c) No inter-State border dispute on the Vamsadhara river which seems to have been referred to has come to the notice of Government.

(d) Does not arise.

Electronic Computers

- *48. Shri Bhogendra Jha:
 Shri K. M. Madhukar:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether his Ministry were consulted by other Ministries of the Central Government and statutory corporations before introducing electronic computers or such other machine-accounting devices;

(b) the number of computers or accounting machines now in use in the Central Government, Ministry-wise;

(c) the number of jobs which became redundant as a result of the introduction of the above measures; and

(d) whether the surplus employees have been re-employed elsewhere?

The Minister of State in the Ministry of Labour, Employment and Re-

habilitation (Shri L. N. Mishra):
(a) No. Since November 1966, the Department of Economic Affairs consult the Department of Labour and Employment on new applications for the import of computers.

(b) to (d). The information is not available as no such survey has been conducted.

Brain Drain

49. Shri Yogendra Sharma:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri Brij Bhushan Lal:
Shri A. R. Vajpayee:
Shri Ram Kishan Gupta:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the scientific technical brain drain from the country is still continuing despite Government measures to prevent it; and

(b) if so, the steps Government propose to take in this connection?

The Minister of Education (Dr. Triguna Sen): (a) Indian nationals with scientific and technical qualifications go abroad for advanced studies, study-cum-employment; and employment and there is no general ban on this.

(b) A number of steps have been taken to facilitate return of scientific and technical personnel to India. A statement regarding these is laid on the Table of the House. [Placed in Library. See No. LT-341/67].

Report of the Administrative Reforms Commission

50. Shri D. C. Sharma:
Shri Baburao Patel:
Shri N. Sreekantan Nair:
Shri S. M. Bemerjee:
Shri Madhu Limaye:

Shri D. N. Patodia:
Shri R. Barua:
Shri C. C. Desai:

Will the Minister of Home Affairs be pleased to state:

(a) whether an interim report of the Study Team of the Administrative Reforms Commission on improvement in administrative machinery has been submitted;

(b) if so, the salient features thereof together with the recommendations which have been accepted; and

(c) the steps taken to implement the same?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The study team appointed by the Administrative Reforms Commission to examine the machinery of the Government of India and its procedures of work submitted an interim report to the Administrative Reforms Commission.

(b) The recommendations are contained in the interim report of the Study Team, copies of which are placed in the Parliament Library. The Administrative Reforms Commission has not yet expressed its views on the proposals of the Study Team.

(c) Does not arise.

Santhanam Committee Recommendations

- *51. Shri C. C. Desai:
Shri K. Lakkappa:
Shri Sharda Nand:
Shri Bharat Singh Chanhan:
Shri Ranjit Singh:
Shri J. B. Singh:

Will the Minister of Home Affairs be pleased to state:

(a) which of the recommendations of the Santhanam Committee on the eradication of corruption have been accepted, rejected or are still under consideration and when it is expected